

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 101
IB-453/ND/2021**

IN THE MATTER OF:

Mr. Mohinder Pal Kamboj

...PETITIONER

Vs.

M/s. Fiitjee Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 18.08.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

ORDER

No one is present at the time of virtual hearing of the matter. In the interest of justice, post this matter after a month. The matter is adjourned to **27th of September, 2021.**


[Redacted signature area]

**(Hemant Kumar Sarangi)
Member (T)**


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**(P.S.N. Prasad)
Member (J)**